

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).10183/2012

(Arising out of impugned final judgment and order dated 18/07/2011
in WA No.430/2010 passed by the High Court Of Orissa at Cuttack)

CHARULATA BEHERA

Petitioner(s)

VERSUS

PRAVATI PARIDA & ORS.

Respondent(s)

(With appln.(s) for c/delay in filing SLP)

Date : 12/01/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Mr. Shwetaketu Mishra,Adv.
Mr. S.K. Das,Adv.
For Mr. V. K. Monga,Adv.For Respondent(s) Mr. Avijit Patnaik,Adv.
Mr. S. Mohanty,Adv.
For Mr. Amarjit Singh Bedi,Adv.

State Mr. Shibashish Misra,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Hearing concluded.

Judgment reserved.

(Sarita Purohit)
Court Master(Sneh Bala Mehra)
Assistant Registrar